

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHavan, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : TCP/98/2016

NAME OF THE PETITIONER(S) : D.V. RAO

NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & 2 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	P. R. Vandana for Anuradha Krishnan	REPRESENTATION BY WHOM Counsel for Petitioner	JBL

ORDER

Counsel for petitioner present and stated that they are intending to file a petition before the Hon'ble High Court of Madras since the Respondent Company is wound up. She prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 06.03.2018.

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(S VIJAYARAGHavan)
Member(Technical)

—51—
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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